

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 154 of 2020**

**In the matter of:**

**Sri Dhanada Labotatories  
Private Limited & Ors.**

**....Appellant**

**Vs.**

**Namireddy Raghu Ram Reddy & Ors.**

**....Respondents**

**Present**

**For Appellant: Dr. Lakshmi Narasimha and Ms. Soujanya Ketharaj,  
Advocates.**

**For Respondents: Mr. S. Ravi, Sr. Advocate alongwith Mr. Nitin  
Chowdary Pavulari, for R-1 & R-2.**

**ORDER**  
**(Virtual Mode)**

**01.02.2021:** Heard the Learned Counsel for the Appellant 'in Part'.

Learned Counsel for the Respondent is present.

List this case for further Hearing on **05<sup>th</sup> March, 2021**.

In the meanwhile, the Interim Order dated 16.09.2020, passed by this Tribunal, shall continue.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

*ha/nn*